## Central Administrative Tribunal Principal Bench New Delhi

CP No.550/2017 in OA No.3445/2016

This the 10th day of July, 2018

Hon'ble Mr. V.Ajay Kumar, Member (J) Hon'ble Mr.A.K.Bishnoi, Member (A)

Sheela Kumar Sing Aged 61years, W/o Sh. Prakash Singh, R/o 68, NitiKhand-I, Indirapuram, Ghaziabad, U.P.-201014.

..... Applicant.

(By Advocate: Shri M.K.Bhardwaj)

## **Versus**

- Sh. Punnaya Stella Srivastava, Secretary (Education), Govt. of NCT of Delhi, Old Secretariat, 5, Sham NathMarg, Delhi
- Sh. Somya Gupta,
   Director,
   Directorate of Education,
   Govt. of NCT of Delhi,
   Old Secretariat, Delhi
- Sh. ArchanaBiswas,
   Dy. Director of Education,
   Directorate of Education,
   Distt. North East, Yamuna Vihar,
   Delhi.

(By Advocate: Shri Vijay Pandita)

.... Respondents

## **ORDER (ORAL)**

## Hon'ble Mr. V.Ajay Kumar, Member (J)

Heard both sides.

Since the OA was disposed of finally, the instant CP-550/2017 filed against an interim order in O.A., stand disposed of. No costs.

(A.K.Bishnoi) Member (A) (V. Ajay Kumar) Member (J)

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